

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 5471
(To be answered on the 25th July 2019)**

POST LANDING INCIDENTS

5471. SHRI ASADUDDIN OWAISI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether passengers have a close save due to rise in post landing incidents in the recent past and if so, the details thereof;
- (b) whether DGCA has grounded more than 12 pilots and issued show cause notice to many such pilots;
- (c) if so, the number of pilots grounded during the last one year due to different reasons;
- (d) the number of such cases which were on technical failure or pilots mistake; and
- (e) the steps taken or being taken by the Government for the safety and security of passengers?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पक्ष)

(Shri Hardeep Singh Puri)

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- (a) Six post landing incidents have occurred in the recent past. The details of these incidents are:
- (i) On 30.06.2019, M/s Spicejet Q400 aircraft VT-SUM while operating flight from Bhopal to Surat was involved in a serious incident of runway overrun during landing at Surat.
- (ii) On 30.06.2019, M/s Air India Express B737 aircraft VT-AYA while operating flight from Dubai to Mangaluru was involved in a serious incident of runway overrun during landing at Mangaluru.
- (iii) On 01.07.2019, M/s Spicejet B737 aircraft VT-SYK while operating flight from Jaipur to Mumbai was involved in an accident during landing at Mumbai Runway 27.
- (iv) On 01.07.2019, M/s Air India Express aircraft VT-AXM while operating flight from Dammam to Calicut was involved in an incident during landing.
- (v) On 02.07.2019, M/s Spicejet B737 aircraft VT-SLP while operating flight from Coimbatore to Mumbai was involved in an incident of runway overrun

during landing at Mumbai Runway 14.

(vi) On 02.07.2019, M/s Spicejet B737-800 aircraft VT-SYI while operating flight from Pune to Kolkata was involved in an incident of damaging runway edge lights during landing.

(b) Directorate General of Civil Aviation (DGCA) has grounded 12 pilots involved in the recent incidents which included tail strike and plane overshooting the runway and show cause notices have been issued to such pilots.

(c) & (d) A total number of 222 pilots were suspended/grounded during last one year. The details are as follows:

Violation	Number of pilot grounded
Breath-analyzer violation	78
Involvement in Incident	144

(e) The steps taken by the Government for safety and security of passengers are at Annexure A.

MEASURES TAKEN TO ENSURE AIR SAFETY WHICH INCLUDE THE FOLLOWING:

- Implementation of Recommendations Emanating from Investigation of Aircraft Accidents and Hazardous Incidents:
Safety recommendations emanating from investigation of various aircraft accidents and incidents are followed up for implementation with the concerned agencies so as to prevent recurrence of similar accidents/incidents.
- Issue of Air Safety Circular/Civil Aviation Requirements:
Accidents/Incidents are regularly analyzed and based on these analysis Air Safety Circulars are issued to bring important observations/findings to the notice of the operators to avoid the recurrence of the accidents. Safety precautions also are circulated through the Air Safety Circulars. Whenever requirement is felt regulatory changes are done by issuing Civil Aviation Requirements.
- Surveillance by Flight Inspectors:
The Flight Inspector of DGCA carry out periodic proficiency and standardization checks of pilots of various operators to ensure that laid down operating procedures are followed.
- Regulatory Audit of Operators:
Regulatory Audit teams of DGCA carry out periodically regulatory audit of operators and maintenance organizations. The deficiencies pointed out in the regulatory audit reports are immediately brought to the notice of the operators for taking necessary remedial measures. DGCA, in its effort to make the operators more responsible for quality control and safety, has stressed that operators should also conduct their internal audit apart from DGCA regulatory audit.
- Periodic Spot Checks:
Periodic spot checks on the operations and maintenance activities of the operators have been intensified by DGCA officers to ensure observance of the laid down procedures.
- Special Operating Precautions in Poor Weather Conditions:
Operators and Airport authorities have been advised to take specific actions during periods of monsoon and fog. Airline pilots are subjected to special checks to ensure their proficiency in monsoon conditions.
- Prevention of Bird Strike Incidents.
Continuous efforts are being made in association with airport authorities and local civic authorities to take effective measures to reduce bird strike menace.
- Action against defaulters:
Whenever it is found that there is gross violation of the laid down norms or compromise of safety, strict action is taken against the defaulters.